

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1693
ANSWERED ON:16.07.2009
SETTING UP OF NAPHTHA BASED PETROLEUM REFINERY
Tewari Shri Manish

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has taken a decision to set up Naphtha based petroleum refinery;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be set up?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): The refinery sector was de-licensed in June 1998. Since then, a refinery can be set up anywhere in India by Private or Public Sector Enterprise depending on the promoter's assessment of its viability.

None of the Public Sector Oil companies has taken any decision to set up any naphtha based petroleum refinery.